

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 364 of 1996.

Wednesday this the 27th day of March, 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

S. Chinnaswamy,
Diesel Assistant, Erode,

Permanent Address:

171, Kalaimagal Street,
Bodinaickanpatty,
Suramangalam,
Salem-5.

.. Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through
The General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3.

2. The Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat.

3. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras - 3. .. Respondents

(By Advocate Shri K.S. Bahuleyan for Standing Counsel)

The application having been heard on 27th March 1996,
the Tribunal on the same day delivered the following:

.....2/-

O R D E R

Applicant has moved Divisional Personnel Officer for refixation of his pay. The representation has been pending consideration for more than eleven months. Learned Standing counsel for respondents submits that a speaking order will be passed on A4 and communicated to applicant within two months from today.

2. We record the submission and dispose of the application accordingly. No costs.

Wednesday this the 27th day of March, 1996.

Chettur Sankaranair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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